

Name of the Corporate Debtor:M/s Desai Agrifoods Private Limited; Date of Commencement of CIRP: 27.04.2026; List of Creditors as on: 19.07.2026

Annexure-7

Summary of List of Operational Creditors (Government Dues) w.r.t. Form B

Sr. No.	Name of creditor			Nature of Claim	Amount of Claim received		Amount of claim admitted (Rs.)	Contingent	Amount of claim Inadmissible	Under Verification	Remarks
		Email Id	Contact		Date of Receipt	Amount Claimed					
1	Central Government (CGST Department)	cgstsurat-div7ran1@gov.in		Government Dues	10.05.2026	1,74,09,368		1,74,09,368	-	-	Case is pending before Additional Commissioner (Appeals), CGST, Surat
2	Income -tax Department (through the Dy. Commissioner of Income Tax, Central Circle-8(1), Mumbai)	Mumbai.dcit.cen8.1@incometax.gov.in		Government Dues	11.05.2026	50,000	50,000	-	-	-	Penalty Order dated 20.01.2026 passed u/s 272A(1)(d) Admitted
3	Maharashtra Goods & Services Tax Department (Previously Known as Maharashtra Sales Tax Department)	dcstltu.solapur@gmail.com		Government Dues	13.05.2026	25,87,245	25,87,245	-	-	-	Admitted
4	EPFO	ro.surat@epfindia.gov.in		Government Dues	17-Jun-26	1,08,376	1,08,376				
Total						2,01,54,989	27,45,621	1,74,09,368	-	-	